

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

(CAA)-36(PB)/2018

IN THE MATTER OF:

Calypto Design Systems India Pvt. Ltd. Applicant/petitioner
and
Mentor Graphics (India) Pvt. Ltd. Respondent

Order under Section 230-232 of the Companies Act

Order delivered on 11.06.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the RD(NR) Delhi : Ms. Easha Kadian, Adv. for IT Dept.
For the OL, Delhi : Mr. C. Balooni, Company Prosecutor
: Mr. Rohit Saroj and Mr. Amish Tandon, Adv

ORDER

Learned counsel for the applicant states that the report of Official Liquidator, Income Tax Department and RD has been received and one observation is made in the report of the RD, asking for clarification to which an affidavit is also filed by the applicant. The copies of the same are directed to be served on all the concerned departments.

List for arguments on 19th July, 2018.

Sd/-

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**

Sd/-

**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**